

CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.

C.P.No.35/2006 in
O.A.No.666/2000.

Dated : 30.11.2006.

Coram : Hon'ble Shri Muzaffar Husain, Member (J)
Hon'ble Smt. Rama Das, Member (A).

G.B. Merchant .. Petitioner/
Applicant.

(By Advocate Smt. S.R. Sawant).

Vs.

Union of India & Ors. .. Respondents

And
Shri Ashotosh Sharma & Ors. .. Opponent/
Contemnors.

Tribunal's Order on Contempt Petition

Smt. S.R. Sawant, learned counsel for
petitioner/applicant seeks permission to withdraw this
Contempt Petition. Allowed. Contempt Petition is
dismissed as withdrawn.

✓ ad.
(Smt. Rama Das)
Member (A)

✓ Husain
(Muzaffar Husain)
Member (J).

H.

Recd 10/12/2006
ST/2